COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

Appeal No. 62 of 2016 & IA No. 155 of 2016, Appeal No. 293 of 2015 & IA No. 476 of 2015, Appeal No. 278 of 2015 & IA No. 455 of 2015, Appeal No. 23 of 2016 & IA No. 61 of 2016 AND Appeal No. 24 of 2016 & IA No. 65 of 2016

Dated: <u>11th December, 2017</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

Appeal No. 62 of 2016 & IA No. 155 of 2016

In the matter of:		
Tamil Nadu Newsprint & Papers Ltd.		Appellant(s)
Vs. Tamil Nadu Electricity Regulatory Commission		Respondent(s)
Appeal No. 293 of 2015 & IA No. 476 of 2015		
In the matter of: JSW Steel Ltd.		Appellant(s)
Vs. Tamil Nadu Electricity Regulatory Commission		Respondent(s)
Appeal No. 278 of 2015 & IA No. 455 of 2015		
In the matter of: JSW Steel Ltd. Vs.		Appellant(s)
Tamil Nadu Electricity Regulatory Commission		Respondent(s)
Appeal No. 23 of 2016 & IA No. 61 of 2016		
In the matter of:		
Tamil Nadu Newsprint & Papers Ltd. Vs.		Appellant(s)
Tamil Nadu Electricity Regulatory Commission		Respondent(s)
Appeal No. 24 of 2016 & IA No. 65 of 2016		
In the matter of: TANFAC Industries Ltd. Vs.		Appellant(s)
Tamil Nadu Electricity Regulatory Commission		Respondent(s)
Counsel for the Appellant (s) : Mr. Anand K. Ganesan		

Counsel for the Respondent(s) : Mr. S. Vallinayagam

<u>ORDER</u>

Re-list these matters for hearing on <u>**17.01.2018**</u> as requested by the learned counsel for the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

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